

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerisation Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and Staff of all the Courts in entire Civil & Sessions Division, Chamba, the Courts of Addl. District & Sessions Judge, Ghumarwin, Civil Judge (Sr. Div.)-cum-Addl. CJM, Court No. 1, Ghumarwin, Civil Judge (Jr. Div.)-cum- JMIC, Court No. II, Ghumarwin, Civil Judge (Sr. Div)-cum-CJM, Bilaspur and Civil Judges (Jr. Div)-cum-JMICs, Baijnath, Indora, and Court No.-II, Kangra, (Kangra Civil and Sessions Division), Civil Judge (Jr. Div)-cum-JMIC, Court No. II, Paonta Sahib (Sirmaur), Civil Judge (Sr. Div)-cum-ACJM, Rampur, Civil Judge (Jr. Div)-cum JMIC, Gohar (Mandi), Civil Judge (Jr. Div)-cum- JMIC, Jogindernagar (Mandi), Civil Judge (Jr. Div)-cum-JMIC, Arki (Solan), Civil Judge (Jr. Div)-cum JMIC, Kandaghat, and Civil Judges (Sr.Div) and (Jr. Div), Nalagarh (Solan) for maintaining zero (0) level of undated cases on the NJDG as on 07.04.2015